

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.428

IA/5321/ND/2020 IN IB/835/ND/2020

IN THE MATTER OF:

Mr. Sanjeev Aggarwal & Ors	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

Under Section 7 of IBC,2016.

Order delivered on 08.01.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant	: Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Vivek Kumar, Ms. Hima Bhardwaj, Mr. Jayant Upadhyay, Advs.
For the Respondent	: Ms. Nasreen Banu, Adv.

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **25.01.2024**.

(Court Officer)